

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-751(PB)/2023

IN THE MATTER OF:

IDBI Trusteeship Services Limited	Petitioner(s)
Vs		
Shree Vardhman Infraheights Private Limited	Respondent(s)

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 03.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Pranjit Bhattacharya, Ms. Tarini Khurana,
Adv.
For the Respondent : Ms. Pooja Mehra Saigal, Mr. Rajat Juneja, Ms.
Sakshi Kapoor, Adv.

ORDER

Ld. Counsel Mr. Pranjit Bhattacharya for the petitioner appeared and started arguments and sought some time to get certain clarification on the basic facts of the case.

Ld. Counsel Ms. Pooja Mehra Saigal for the Respondent also appears.

List the matter in continuation of arguments **on 24.04.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)